

Government of Telangana  
Irrigation & CAD Department

From:  
Sri.V.Srinivas,M.Tech,MIE.,  
Executive Engineer, I&CADD.,  
I.B.Division, Siddipet.

To:  
The Executive Engineer(R&B),  
Siddipet District,  
Siddipet-502103

Letter. No. EE/IB/SDPT/DB/HD/206

Dt: 14-06-2018.

Sir,

Sub: (R&B) Division, Siddipet - "Formation of Four lane ring road to Gajwel town in Medak District (0/0 to 21/920) & widening of Radial roads in Gajwel Town"- Issuance of NOC for Formation of Ring Road abutting Barri Cheruvu in Gajwel village & Mandal - NOC- reg.

Ref: 1.Executive Engineer, (R&B),Siddipet District, Ltr No PA/DB/T1/GRR & RR/NOC for Barry Cheruva/2018-19 Dt: 23.05.2018.

2. Deputy Executive Engineer, IB Sub Division, Gajwel Letter No.DEE/IBSD/Gajwel/1263, Date: 13-06-2018

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With reference to the letter 1<sup>st</sup> read above, the Executive Engineer , R&B Division , Siddipet has requested for issuance of NOC for formation of Ring road abutting to Barri cheruvu in Gajwel Village & Mandal.

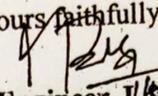
In the reference 2<sup>nd</sup> cited, the Deputy Executive Engineer IB subdivision , Gajwel informed that the site was inspected by him on 13.06.2018 along with the Assistant Executive Engineer concerned. It was informed by the Deputy Executive Engineer that the survey was conducted based on the boundaries shown by the Assistant Executive Engineer, R&B, Jagdevpur section and other available records. After the survey, it is found that the proposed outer ring road is coming in Full Tank Level of Barre cheruvu in about Ac 3-36 Guntas in survey No. 90. Further the Deputy Executive Engineer recommended to issue NOC subject to the condition that it should not affect the storage capacity of the tank at Full Tank Level(FTL) as well as Maximum Water Level(MWL) and it was also suggested by the Deputy Executive Engineer to lay the road by raising the pillars more than MWL and that any violation would nullify the NOC.

Hence NOC is issued for the outer ring road on the following conditions:

1. It does not confer any right, title or ownership to the applicant over the scheduled property.
2. The authorities reserve the right to cancel the NOC, if it is found that the permission is obtained by fraud/misrepresentation or misinterpretation of facts.

3. The free flow of water course to the tank should not be obstructed.
4. It should not affect the storage capacity of tank at FTL as well as at Maximum Water Level and it is also suggested to lay the road by raising the pillars more than maximum water level and / or by providing necessary Cross Masonry (CM) and Cross Drainage (CD) structures so that the FTL , MWL & capacities do not change.

Encl: Index Map  
(ORR Sketch Map)

Yours faithfully,  
  
Executive Engineer, I & CADD  
I.B Division, Siddipet.